

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE AND FARMERS' WELFARE
RAJYA SABHA
UNSTARRED QUESTION NO-650
TO BE ANSWERED ON 22/07/2022

**IMPLEMENTATION OF PANDIT DEEN DAYAL JUPADHYAJ KRISHI
SAMRIDHI YOJANA IN UTTAR PRADESH**

650. SHRI BRIJLAL

Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to State?

- (a) whether Government has proposed to provide a fund of Rs.603 crore to Uttar Pradesh under 'Pandit Deen Dayal Upadhyay Krishi Samridhi Yojana' and if so, the details thereof;
- (b) the districts of the State that are included under the said scheme;
- (c) the manner in which small and marginal farmers of the State would get benefit from this scheme; and
- (d) the quantum of funds released for the State, so far, out of the funds earmarked and by when the full amount is likely to be provided?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE
(SHRI NARENDRA SINGH TOMAR)

(a) to (d) The Pandit Deen Dayal Upadhyay Kisan Samridhi Yojana is a state funded scheme recently approved by the Government of Uttar Pradesh for five years under which a total of 219250 hectare wasteland/ravine land/waterlogged area are proposed to be treated for agriculture purpose at an expenditure of Rs.602.63 crore. Except Gautambuddh Nagar, all the 74 districts of Uttar Pradesh are included in the scheme. The projects in the scheme are proposed to be selected on a watershed basis and all the farmers (including small and marginal farmers) and agricultural labourers of the project are beneficiaries of this scheme.
